

IN THE GAUHATI HIGH COURT AT GUWAHATI  
(PRINCIPAL SEAT)

Statement showing the category wise number of cases of institution, disposal and pendency during the year, 2007.

Total working days=213

SL.No.	Category of Cases	Pending as on 01.01.2007	Institution	Disposed of	Pending as on 31.12.2007
1	RFA	716	131	148	699
2	FAO	353	68	46	375
3	RSA	912	159	201	870
4	LPA	46	-	8	38
5	CRP	274	451	376	349
6	Review Petn.	36	110	90	56
7	C.Ref.	2	-	2	-
8	Arbitration	36	40	40	36
9	C.M.Appl.	17064	6142	4135	19071
10	W.P.(C)	12442	6685	7358	11769
11	PIL	59	123	81	101
12	W.A.	394	412	349	457
13	Mat.Case	60	30	25	65
14	Test Case	23	7	-	30
15	M.A.C.	780	132	128	784
16	El.Petn.	7	-	3	4
17	Cont.Case	2135	574	892	1817
18	SAO	10	5	1	14
19	Comp. Petn.	46	25	22	49
20	Tax Cases	28	9	21	16
21	Cross Objection	36	11	1	46
22	Tr.P(C)	65	84	75	74
23	I.A.	18	7	9	16
24	L.A.Ref.	3	-	-	3
25	L.A.App.	134	13	118	29
26	Crl.App.	1131	451	463	1119
27	Crl.Rev.Petn.	1148	359	563	944
28	Crl.Pet.	112	420	197	335
29	Crl.Ref.	8	3	4	7
30	Crl.(D) Ref.	4	-	4	-
31	Bail Appln.	198	4934	4876	256
32	W.P(Crl.)	28	36	33	31
33	Crl.M.Appl.	3104	658	355	3407
34	Tr.P(Crl.)	15	35	33	17
<b>Total</b>		<b>41427</b>	<b>22114</b>	<b>20657</b>	<b>42884</b>

Superintendent.  
Statement Section.

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati.

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
**(KOHIMA BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2007

Total working days=150

SL.No.	Category of Cases	Pending as on 01.01.2007	Institution	Disposal	Pending as on 31.12.2007
1	RFA	26	9	14	21
2	FAO	-	-	-	-
3	RSA	4	-	-	4
4	LPA	-	-	-	-
5	CRP	29	6	15	20
6	Review Petn.	21	10	23	8
7	C.Ref.	1	1	-	2
8	Arbitration	-	-	-	-
9	C.M.Appl.	153	267	238	182
10	W.P.(C)	377	299	227	449
11	PIL	1	1	1	1
12	W.A.	17	42	27	32
13	Mat.Case	-	-	-	-
14	Test Case	-	-	-	-
15	M.A.C.	29	52	34	47
16	EI.Petn.	-	-	-	-
17	Cont.Case	52	23	25	50
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	-	-	-	-
22	Tr.P(C)	-	-	-	-
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	Crl.App.	13	2	5	10
27	Crl.Rev.Petn.	6	11	16	1
28	Crl.Ref.	-	-	-	-
29	Crl.(D) Ref.	-	-	-	-
30	Bail Appln.	8	23	30	1
31	W.P(Crl.)	1	1	1	1
32	Crl.M.Appl.	4	12	12	4
33	Tr.P(Crl)	-	-	-	-
	<b>Total</b>	<b>742</b>	<b>759</b>	<b>668</b>	<b>833</b>

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Statement Section

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Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
**(SHILLONG BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2007

Total working days=189

SL.No.	Category of Cases	Pending as on 01.01.2007	Institution	Disposal	Pending as on 31.12.2007
1	RFA	59	26	63	22
2	FAO	2	7	8	1
3	RSA	4	4	5	3
4	LPA	5	-	1	4
5	CRP	47	72	75	44
6	Review Petn.	14	5	4	15
7	C.Ref.	4	-	3	1
8	Arbitration	-	-	-	-
9	C.M.Appl.	412	459	412	459
10	W.P.(C)	1010	307	493	824
11	PIL	5	7	9	3
12	W.A.	61	36	56	41
13	Mat.Case	-	-	-	-
14	Test Case	-	-	-	-
15	M.A.C.	-	8	1	7
16	EI.Petn.	-	-	-	-
17	Cont.Case	35	38	44	29
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	17	-	17	-
21	Cross Objection	1	-	-	1
22	Tr.P(C)	-	-	-	-
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	CrI.App.	8	8	9	7
27	CrI.Rev.Petn.	11	45	50	6
28	CrI.Ref.	-	1	-	1
29	CrI.(D) Ref.	1	-	-	1
30	Bail Appln.	10	64	54	20
31	W.P(CrI.)	-	-	-	-
32	CrI.M.Appl.	24	55	31	48
33	Tr.P(CrI)	-	-	-	-
	<b>Total</b>	<b>1730</b>	<b>1142</b>	<b>1335</b>	<b>1537</b>

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Statement Section

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Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

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**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
**(IMPHAL BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2007

Total working days=203

SL.No.	Category of Cases	Pending as on 01.01.2007	Institution	Disposal	Pending as on 31.12.2007
1	RFA	28	26	17	37
2	FAO	11	4	10	5
3	RSA	14	4	9	9
4	LPA	-	-	-	-
5	CRP	18	29	27	20
6	Review Petn.	52	23	18	57
7	C.Ref.	-	1	1	-
8	Arbitration	2	1	1	2
9	C.M.Appl.	2767	1018	865	2920
10	W.P.(C)	4518	1041	1379	4180
11	PIL	20	12	15	17
12	W.A.	446	101	113	434
13	Mat.Case	3	5	8	-
14	Test Case	-	-	-	-
15	M.A.C.	1	1	2	-
16	El.Petn.	-	2	1	1
17	Cont.Case	830	165	190	805
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	-	-	-	-
22	Tr.P(C)	1	-	1	-
23	I.A.	1	-	-	1
24	L.A.Ref.	2	-	-	2
25	L.A.App.	1	-	-	1
26	Crl.App.	9	2	4	7
27	Crl.Rev.Petn.	6	25	19	12
28	Crl.Ref.	-	-	-	-
29	Crl.(D) Ref.	-	-	-	-
30	Bail Appln.	9	22	11	20
31	W.P(Crl.)	49	77	36	90
32	Crl.M.Appl.	14	3	3	14
33	Tr.P(Crl)	-	-	-	-
	<b>Total</b>	<b>8802</b>	<b>2562</b>	<b>2730</b>	<b>8634</b>

Superintendent  
Statement Section

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
**(AGARTALA BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2007

Total working days=206

SL.No.	Category of Cases	Pending as on 01.01.2007	Institution	Disposal	Pending as on 31.12.2007
1	RFA	86	5	40	51
2	FAO	16	2	2	16
3	RSA	331	94	32	393
4	LPA	10	-	4	6
5	CRP	126	103	116	113
6	Review Petn.	22	24	14	32
7	C.Ref.	-	-	-	-
8	Arbitration	31	5	26	10
9	C.M.Appl.	700	1240	1155	785
10	W.P.(C)	1833	420	550	1703
11	PIL	3	2	4	1
12	W.A.	296	87	137	246
13	Mat.Case	77	18	14	81
14	Test Case	-	-	-	-
15	M.A.C.	747	154	87	814
16	EI.Petn.	-	-	-	-
17	Cont.Case	24	44	38	30
18	SAO	3	1	1	3
19	Comp. Petn.	-	3	-	3
20	Tax Cases	-	-	-	-
21	Cross Objection	20	28	15	33
22	Tr.P(C)	8	10	13	5
23	I.A.	1	-	-	1
24	L.A.Ref.	-	-	-	-
25	L.A.App.	199	62	19	242
26	CrI.App.	477	101	107	471
27	CrI.Rev.Petn.	437	151	73	515
28	CrI.Ref.	-	-	-	-
29	CrI.(D) Ref.	2	-	-	2
30	Bail Appln.	16	193	194	15
31	W.P.(CrI.)	2	2	3	1
32	CrI.M.Appl.	72	330	330	72
33	Tr.P(CrI)	-	-	-	-
	<b>Total</b>	<b>5539</b>	<b>3079</b>	<b>2974</b>	<b>5644</b>

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Statement Section

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

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**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
**(AIZAWL BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2007

Total working days=246

SL.No.	Category of Cases	Pending as on 01.01.2007	Institution	Disposal	Pending as on 31.12.2007
1	RFA	12	10	12	10
2	FAO	1	2	2	1
3	RSA	25	12	15	22
4	LPA	-	-	-	-
5	CRP	2	14	7	9
6	Review Petn.	7	6	7	6
7	C.Ref.	-	-	-	-
8	Arbitration	-	-	-	-
9	C.M.Appl.	138	156	233	61
10	W.P.(C)	119	98	105	112
11	PIL	-	-	-	-
12	W.A.	30	16	12	34
13	Mat.Case	-	-	-	-
14	Test Case	-	-	-	-
15	M.A.C.	84	22	83	23
16	EI.Petn.	-	-	-	-
17	Cont.Case	13	6	7	12
18	SAO	3	5	5	3
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	-	6	1	5
22	Tr.P(C)	-	-	-	-
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	CrI.App.	10	4	10	4
27	CrI.Rev.Petn.	3	2	4	1
28	CrI.Ref.	12	-	6	6
29	CrI.(D) Ref.	-	-	-	-
30	Bail Appln.	-	6	6	-
31	W.P(CrI.)	-	1	1	-
32	CrI.M.Appl.	4	3	5	2
33	Tr.P(CrI)	-	-	-	-
	<b>Total</b>	<b>463</b>	<b>369</b>	<b>521</b>	<b>311</b>

Superintendent  
Statement Section

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

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**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
**(ITANAGAR BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the year- 2007

Total working days=185

SL.No.	Category of Cases	Pending as on 01.01.2007	Institution	Disposal	Pending as on 31.12.2007
1	RFA	3	10	8	5
2	FAO	6	8	6	8
3	RSA	1	-	1	-
4	LPA	-	1	-	1
5	CRP	9	32	38	3
6	Review Petn.	7	10	6	11
7	C.Ref.	-	-	-	-
8	Arbitration	-	3	-	3
9	C.M.Appl.	47	162	166	43
10	W.P.(C)	259	480	436	303
11	PIL	2	10	5	7
12	W.A.	49	55	53	51
13	Mat.Case	-	-	-	-
14	Test Case	-	-	-	-
15	M.A.C.	4	4	5	3
16	El.Petn.	-	-	-	-
17	Cont.Case	-	-	-	-
18	SAO	-	-	-	-
19	Comp. Petn.	-	-	-	-
20	Tax Cases	-	-	-	-
21	Cross Objection	12	18	25	5
22	Tr.P(C)	-	4	4	-
23	I.A.	-	-	-	-
24	L.A.Ref.	-	-	-	-
25	L.A.App.	-	-	-	-
26	CrI.App.	14	9	9	14
27	CrI.Rev.Petn.	5	21	19	7
28	CrI.Ref.	8	13	5	16
29	CrI.(D) Ref.	-	-	-	-
30	Bail Appln.	5	125	125	5
31	W.P(CrI.)	-	2	2	-
32	CrI.M.Appl.	3	10	10	3
33	Tr.P(CrI)	-	-	-	-
	<b>Total</b>	<b>434</b>	<b>977</b>	<b>923</b>	<b>488</b>

Superintendent  
Statement Section

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

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